SHRI S. K. PATIL: This question is regarding railway platforms. He has put the question to you, Sir.

MR. CHAIRMAN: I am afraid *No'. Next question.

चमड़ा और खालों की अटेग्रीगिक सएकारी समिति लिभिटेड, दिल्ली

*५१०. थ्यी विमज्ञकुवार मन्नालालजी चौरड़िया : क्या उद्योग तथा संभरण मंत्री १७ सितम्बर, १९६४ को राज्य सभा में अतारांकित प्रथन संख्या ४२५ के दिये गये उत्तर को देखेंगे चौर यह बताने की कृपा करेंगे कि :

(क) सहकारी समिति रजिस्ट्रार ने चमड़ा और खालों की धौर्योगिक सहकारी समिति, दिल्ली की आगंधक स्थिति के बारे में जो जांच करने के लिये ७ ग्रगस्त १९६४ को घादेश दिया था उस जांच का ल्या परिणाम रहा ; और

(ख) उक्त समिति को दिये गये कर्ज को वसूल करने के लिये क्या फदम उठाये जा रहे है ?

=t [HIDES AND SKINS COOPERATIVE IN-DUSTRIAL-SOCIETY LTD., DELHI

•510. SHRI V. M. CHORDIA: WiH the Minister of INDUSTRY AND SUPPLY be pleased to refer to the answer given to the Unstarred Question No. 425 in the Rajya Sabha on 17..h September, 1964 and state;

(a) the outcome of the enquiry which was (ordered by the Registrar of Cooperative Societies on the 7th August. 1964 into the financial position of the Hides and Skins Industrial Cooperative Society, Delhi; and

(b) the steps being taken to recover the loan advanced to the society?]

उद्योग तथा संभरण मंत्रालय में भारी इंजोनियरी तया उद्योग के मंत्री (धी टी० एत० सिंह): (क) सहकारी समिति रजिस्ट्रार ने चमड़ा ग्रीर खालों की सहकारी ग्रीद्योगिक समिति, दिल्ली की ग्रायिक स्थिति के बारे में धारा ४३ के ग्राधित जिस जांव के लिये ग्रादेश दिया था वह ग्रभी पूरी नहीं हुई है।

to Questions

(ख) किराये की वसूली के लिए समिति ने ग्रयले महीने २,००० रु० का भुग-तान करने का वादा किया है।

+ [THE MTNISTER OF HEAVY EN-GINEERING AND INDUSTRY TN THS MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): fa) Tha enquiry under Section 43 ordered by the Registrar, Cooperative Societies; into the financial position of the H'des & Skins Cooperative Industral Socirty, Delhi, has not yet been completed.

(b) Notices for recovery of rent have been sent to the Society. Th' Society has promised to pay Rs. 2,000 during the next month.]

थी विमल त्यार मन्नालालजी चौरड़िया :

क्या श्रीमान यह बतलाएंगे कि समिति में सरकार का कुल कितना लेना बकाया है?

की टी० एन० सिंह : मेरा ख्याल है कि सोसाइटी पर जो रकम ब काया है वह १ छप्रैल १९६४ तक १८७९१ रु० ७९ पैसा है। सोसाइटी ने १ अप्रैल १९६४ तक ६०५१ रु० २१ पैसा अदा किये।

श्री विमल हुमार मन्नालालजी चौरड़ियाः क्या श्रीमान बतलाएंने कि जांच के लिये जो श्रधिकारी नियुक्त किये गये वे कब तक रिपोर्ट दे देंगे?

t [] English translation.

आ टी० एन० सिंह ! बहत गीन्न ही वह रिपोर्ट देने वाले हैं।

SHRI SANTOKH SINGH: May I know, Sir, what was the total loan advanced to this society and what was the capital of the society itself?

SHRI T. N. SINGH: As I find from the figures here, the loan advanced was of the order of Rs. 65,743.

SHRI B. T. KULKARNI: What was the capital?

MR. CHAIRMAN: Have vou any information on that?

SHRI T. N. SINGH: I require notice for that. I am sorry it is not here.

•511. [Postponed to the 17th December, 1964.]

PASSENGERS WHO TRAVELLED BY AIR CONDITIONED COACH OF DELHI EXPRESS

*512. SHRI R. P. N. SINHA .: Will the Minister of RAILWAYS be pleased to state the number of passengers that travelled by the air conditioned coach of the Delhi Express from (i) Patna to Delhi and (ii) Delhi to Patna, during thei period from January to October, 1964?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH) : The number of passengers that travelled from-

(i) Patna Jn. to Delhi-573.

(ii) Delhi to Patna Jn.-382.

SHRI R. P. N. SINHA: In view of the fac* .that air-conditiomed travel between, Patna and Delhi seems to be popular, will the Railway Administration consider the advisability of providing an air-conditioned coach on the Assam Express that passes via Patna?

SHRI RAM SUBHAG SINGH: We b«ad examined that matter and an-1071RS-2.

to Ouestions ready written to the hon. Member about that.

*513. [The questioner (Shri L. N. Das) was absent. For answer, vide col. 3231 infra.]

COAL LOADING LINES IN BOX WAGONS

•514. SHRI SURJIT SINGH ATWAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Coal Board and the Coal Controller have revised the loading lines in box wagons according to the specific gravity of coal loaded, to avoid underloading and over-loading as decided at the meeting of the Minister of Steel, Mines and Heavy Engineering with the Working Committee of the Coal industry, held on the 6th February! 1964; and

(b) if not, when the lines are to be revised?

THE DEPUTY MINISTER IN THI MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) and (b) Not yet, Sir. There are certain practical difficulties involved in revising the existing loading lines. The matter is being examined further.

UPGRADATION OF SIGNALLERS UNDER NEW DEAL

""/SHRI G. K. KAPOOR:! **^SHRI D. THENGARI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Sig nallers have been allotted five per cent in grades Rs. 205-280 and Rs. 250–380, contrary to the an nouncement made under the New Deal 1956: and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN TOT MINISTRY OF RAILWAYS (SHBT RAM SUBHAG SINGH): (a) No, Sir.

tThe question was actually asked on the floor of the House by Shri G. K. Kapoor.